(c) if so, what is the action plan of Government for extending help in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) There is no official proposal for declaring Dhamra Port as an Immigration Check Post (ICP).

(b) and (c) Dhamra Port is a privately managed seaport in Odisha. There are already several authorized Immigration Check Posts in the country for embarkation/disembarkation of passengers.

Additional CPM forces to control naxal menace in Odisha

2862. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether for effective control of naxal menace in Odisha, the State Government has asked for additional Central Para-military forces;
- (b) whether the State Government has asked for the services of young serving officers of the rank of Assistant Commandant and Deputy Commandants of Central Armed Forces to bring about qualitative improvement in the anti-naxal operations;
 - (c) if so, the details thereof; and
- (d) the details of the help that has since been provided to the State Government for effective control of this menace in this region in response to this request?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) Yes, Sir. The State Government of Odisha has requested for deployment of additional battalions of Central Armed Police Forces (CAPFs) in the State.

- (b) and (c) The State Government of Odisha have been requesting from time to time for posting of Assistant Commandant/Deputy Commandant/Commandant level officers to train their personnel in anti-naxal operations as well as for posting in the LWE affected areas.
- (d) The deployment of CAPFs in LWE affected states is a continuous process. Additional requirements projected by the State Governments are assessed on the basis of LWE situation and the availability of CAPFs. At present, 84 coys

of CAPFs and 15 teams of Commando Battalions for Resolute Action (CoBRA) have been deployed in Odisha. Also, 07 officers of the rank of Second-in-Command/Deputy Commandant/Assistant Commandant have been provided to the Government of Odisha on deputation since 2009.

Increase in crime against foreign women

†2863. SHRI OM PRAKASH MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the number of cases of misbehaviour and crime against foreign women in all over the country including National Capital Region has increased during the last three years;
 - (b) if so, the State-wise and year-wise details thereof; and
- (c) whether the number of criminals involved in these cases have been punished?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) As per information provided by the National Crime Records Bureau (NCRB), data on misbehavior with and crime against foreign women is not maintained centrally. However, in order to ensure safety and security of foreign tourists, Ministry of Tourism has advised all the State Governments/Union Territory Administrations to deploy Tourist Police in States/Union Territories. Some of the State Governments have deployed tourist police in one form or other.

Declaring destruction caused by waves and lightening as natural calamity

2864. SHRI JOY ABRAHAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the disasters caused by the fury of the waves and by lightening, though often involve loss of precious human lives and huge loss and destruction of property are not considered as natural calamity and hence not eligible for any aid or assistance from the Calamity Relief Fund; and
- (b) if so, whether Government will take urgent steps to declare loss of life and destruction of property due to the fury of the waves and by lightening as natural calamities so that the victims may get adequate compensation from the Calamity Relief Fund?

[†]Original notice of the question was received in Hindi.